



A BRIEF REPORT

OF

THE BUSINESS TRANSACTED DURING THE

ELEVENTH SESSION

(7th JANUARY, 3rd FEBRUARY – 7TH FEBRUARY, 2020)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

GOA LEGISLATURE SECRETARIAT

PORVORIM-GOA

2020



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GOA LEGISLATURE SECRETARIAT
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PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Eleventh Session, which was held on 7th January and from 3rd February to 11th February, 2020.

PORVORIM-GOA
14/2/2020

Ms. Namrata Ulman
Secretary, Legislature

RESUME OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS ELEVENTH SESSION HELD ON 7th JANUARY 2020, 3rd TO 7th FEBRUARY 2020.

1. INTRODUCTION

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Shri Satya Pal Malik, the Hon.Governor of Goa vide Order dated the 27th December, 2020 summoned the Eleventh Session of the Seventh Legislative Assembly of the State of Goa, which commenced on 7th January at 11:30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House had a duration of 33 hours and 15 minutes during its 6 sittings, which was held on 7th January 2020 and from 3rd to 7th February 2020.

2. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 33 hours and 15 minutes

Sl. No	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hours	Minutes
1.	7.1.2020	11:30 A.M. to 1:00 P.M.	1	30
2.	3.2.2020	11:30 A.M. to 1:05 P.M.	1	35
		2:30 P.M. to 3:59 P.M.	1	29
		4:30 P.M. to 7:14 P.M.	2	44
3.	4.2.2020	11:30 A.M. to 1:03 P.M.	1	33
		2:30 P.M. to 4:00 P.M.	1	30
		4:30 P.M. to 7:50 P.M.	3	20
4.	5.2.2020	11:30 A.M. to 1:25 P.M.	1	55
		2:30 P.M. to 3:29 P.M.	0	59
		4:30 P.M. to 6:30 P.M.	2	0
5	6.2.2020	11:30 A.M. to 12:00 P.M.	0	30
		12:00 P.M. to 12:30 P.M.	0	30
		2:30 P.M. to 3:59 P.M.	1	29
6.	7.2.2020	11:30 A.M. to 11:35 P.M.	0	5
		12:30 P.M. to 1:36 P.M.	0	57

3. ATTENDANCE OF THE HON.MEMBERS DURING THE ELEVENTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY.SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

Sl.No	Name of the Hon.Member	No of day/s attended the Session
1.	Shri. Aleixo Reginaldo Lourenco	6 days
2.	Shri. Antonio Caetano Fernandes	6 days
3.	Smt. Alina Saldanha	6 days
4.	Shri. Atanasio Monserrate	6 days
5.	Shri. Churchill Alemao	6 days

6.	Shri. Clafasio Dias	6 days
7.	Shri. Dayanand R. Sopte	6 days
8.	Shri. Francisco Silveira	6 days
9.	Shri. Glenn Souza Ticlo	6 days
10.	Shri. Jayesh Salgaonkar	6 days
11.	Shri. Joshua D'Souza	5 days
12.	Shri. Jose Luis Carlos Almeida	6 days
13.	Shri. Luizinho Faleiro	6 days
14.	Shri. Nilkanth R. Halarnkar	6 days
15.	Shri Pandurang Madkaikar	4 days
16.	Shri Pratapsingh Rane	6 days
17.	Shri. Prasad S. Gaonkar	6 days
18.	Shri. Pravin Zantye	6 days
19.	Shri. Ravi S. Naik	6 days
20.	Shri Ramkrishna Dhavalikar	6 days
21.	Shri. Rohan Khaunte	6 days
22.	Shri. Subhash A. Shirodkar	6 days
23.	Shri Vijai Sardesai	6 days
24.	Shri. Vinod Paliencar	6 days
25.	Shri. Wilfred D'Sa	6 days

DATE OF SITTING

7.1.2020

1. NATIONAL ANTHEM

The National Anthem was played at the commencement of the Session on the 7th January, 2020, at 11:30 A.M. at the Assembly Hall, Porvorim, Goa.

2. ADDRESS BY THE HON. GOVERNOR OF GOA

The Hon. Governor of Goa, Shri Satya Pal Malik, delivered his Address to the Seventh Legislative Assembly during its Eleventh Session on the 7th January, 2020 at 11:30 AM at the Assembly Hall and informed the House the causes of its summons as envisaged under Article 176 (1) of the Constitution of India.

3. COPY OF THE ADDRESS BY THE HON. GOVERNOR OF GOA , LAID ON THE TABLE OF THE HOUSE

The Secretary, Legislature, laid a copy of the Address by the Hon. Governor of Goa, on the Table of the House on the 7th January, 2020.

4. FIRST REPORT (2020) OF THE BUSINESS ADVISORY COMMITTEE REPORT PRESENTED

- (i) Dr. Pramod Sawant, the Hon. Chief Minister, presented the First Report (2020) of the Business Advisory Committee.
- (ii) Dr. Pramod Sawant, the Hon. Chief Minister moved the following motion:
“This House do agree with the First Report (2020) of the Business Advisory Committee.”
- (iii) The Motion was put to vote and was adopted.

5. GOVERNMENT RESOLUTION

Dr. Pramod Sawant, the Hon. Chief Minister, moved the following motion of the Government Resolution on the 7th January, 2020:

That this House agrees to ratify the amendments to be made to the Constitution of India by the Constitution (One Hundred and Twenty-Sixth Amendment) Bill, 2019.

Now, therefore, it is hereby resolved as under:-

“That this House ratifies the amendments to the Constitution of India falling within the purview of clause (d) of proviso to clause (2) of Article 368, proposed to be made by the Constitution (One Hundred and Twenty-Sixth Amendment) Bill, 2019, as passed by both the Houses of Parliament.”

Thereafter, the Government Resolution was put to vote of the House and was adopted/passed by the House unanimously on the 7th January, 2020.

6. RULING BY THE HON. SPEAKER

Shri Rajesh Patnekar, the Hon. Speaker, delivered a ruling disallowing the notice of adjournment motion tabled by Shri Vijai Sardesai, Hon. MLA and 9 others on the subject matter of approval/NOC given to Karnataka by the Ministry of Environment, Forest and Climate Change (MOEF); the likely misuse of the said NOC given; on diversion of Mhadei river; on increase in salinity of rivers and their effect on the ecology.

7. GOVERNMENT BILL-INTRODUCED, CONSIDERED AND PASSED

The Goa Goods and Services Tax (Amendment) Bill, 2020

Dr. Pramod Sawant, the Hon. Chief Minister, moved for leave to introduce the Bill which was granted. The Bill was introduced.

Dr. Pramod Sawant, the Hon. Chief Minister, moved the Motion for consideration of the Bill.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 1, Clauses 2 to 21, the enacting formula and the long title were put to vote and adopted.

Dr. Pramod Sawant, the Hon. Chief Minister, moved the motion for passing of the Bill. The motion for passing of the Bill was put to vote and adopted.

(The House was adjourned at 1: 00 P.M. to meet on 3rd February, 2020 at 11: 30 A.M.)

DATE OF SITTING

3.02.2020

1. QUESTIONS

(I) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B, 2A and 3A for the day were orally answered.

(b) Replies laid:-

Replies to the Postponed Starred LAQ No. 7A, which was originally slated for answer on 31.7.2019 and the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

(a) Replies laid:-

Replies to the Unstarred Questions were laid on the Table of the House.

2. ZERO HOUR MENTIONS:

(1) SHRI RAVI NAIK, MLA made a mention about the fear and anxiety in the minds of the people due to laying of 33KV 400 Sq. Mt. underground cables improperly done at culvert at Bethoda junction near Hotel Amigos bypass road which may lead to major accidents and loss of lives.

SHRI NILESH CABRAL, Minister for Power replied to the Mention.

(2) SHRI ROHAN KHAUNTE, MLA made a mention about the fear and anxiety in the minds of the people due to the dilapidated condition of old Housing Board Market and about the shifting of the vendors from the old Housing Board Market thereto.

SHRI MAUVIN GODINHO, Minister for Housing replied to the Mention.

- (3) **SHRI CHURCHILL ALEMAO, MLA** made a mention about the fear and anxiety in the minds of the people of Benaulim Constituency as regards technical licenses issued by Town and Country Planning Department for hotels and Mega Projects in Colva, which are against the norms of the Town and Country Planning Department.
SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/Minister for Town and Country Planning replied to the Mention.
- (4) **SHRI ROHAN KHAUNTE, MLA** made a mention about the fear and anxiety in the minds of the people, as regards the dilapidated condition of the Primary Health Centre in Porvorim, since there are leakages and falling of concrete ceiling which has become unsafe for the patients, staff and people visiting the centre at Porvorim.
SHRI VISHWAJIT RANE, Minister for Health replied to the Mention.
- (5) **SHRI RAMKRISHNA DHAVALIKAR, MLA** made a mention about the fear and anxiety in the minds of the people of Kavlem and neighbouring areas due to non-maintenance of public roads which was constructed under land acquisition in the year 1985-1989 from Khadpaband to Kavlem.
SHRI DEEPAK PRABHU PAUKAR, Minister for Public Works replied to the Mention.
- (6) **SHRI RAMKRISHNA DHAVALIKAR, MLA** made a mention about the anxiety among the farmers and land owners from Tivim due to non payment and inadequate compensation towards land acquisition for Cricket Stadium.
SHRI MANOHAR AZGAONKAR, Minister for Sports replied to the Mention.
- (7) **SHRI RAMKRISHNA DHAVALIKAR, MLA** made a mention about the fear and anxiety in the minds of the people of Goa due to diversion of water from Mhadei basin.
DR. PRAMOD SAWANT, CHIEF MINISTER and SHRI FILIPE NERI RODRIGUES, Minister for Water Resources replied to the Mention.

3 CONGRATULATORY MOTION

S/Shri Atanasio Monserrate and Clafasio Dias, MLAs', moved the following Congratulatory Motion:

"This House congratulates Hon. Prime Minister Shri. Narendra Modiji and Hon. Union Home Minister, Shri. Amit Shahji for successfully passing the Constitutional Amendment in both the Houses of Parliament and by introducing the Citizenship Amendment Act, 2019. This Act paved way for safeguarding the rights of oppressed religious minorities such as Christians, Parsis, Sikhs, Hindus, Buddhists from neighbouring countries who have sought refuge in India".

The following Members spoke thereon:

1. Shri Atanasio Monserrate, MLA, spoke on the Congratulatory Motion
2. Shri Clafasio Dias, MLA
3. Shri Subhash Shirodkar, MLA
4. Shri Nilkanth Halarnkar, MLA
5. Shri Glenn Ticlo, MLA
6. Shri Nilesh Cabral, Minister for Power
7. Shri Mauvin Godinho, Minister for Transport
8. Shri Joshua P. D'Souza, MLA
9. Shri Manohar Azgaonkar, Minister for Tourism

10. Shri Govind Gaude, Minister for Art & Culture
11. Shri Deepak Prabhu Pauskar, Minister for PWD.
12. Shri Milind Naik, Minister for Urban Development
13. Shri Michael Lobo, Minister for Ports
14. Shri Pravin Zantye, MLA
15. Shri Francis Silveira, MLA
16. Shri Isidore Fernandes, Dy. Speaker
17. Shri Chandrakant Kavalekar, Dy. Chief Minister
18. Dr. Pramod Sawant, Chief Minister

Thereafter, the Congratulatory Motion was adopted by the House.

(The Hon. Speaker, Shri Rajesh Patnekar, stated that the text of the Congratulatory Motion may be conveyed to the Office of the Hon. Prime Minister and Office of the Hon. Home Minister.)

3. PAPERS LAID ON THE TABLE

1. DR. PRAMOD SAWANT, Chief Minister laid the following:

- a. The Goa State Guarantees Act, 1993 (Goa Act 16 of 1993).
- b. The Annual Report of the Goa Lokayukta.

2 SHRI MAUVIN GODINHO, Minister for Transport laid the Goa Motor Vehicles Tax (Amendment) Ordinance, 2019 (Ordinance 1 of 2019).

3. SHRI NILESH CABRAL, Minister for Environment laid the following:

1. The Annual Report of the Goa State Pollution Control Board (GSPCB) for the year 2018-2019.
2. The Rules/Regulations/Sub-rules/Bye-Laws schemes under the Act.

4. SHRI GOVIND GAUDE, Minister for Civil Supplies and Tribal Welfare laid the Notifications as given below:

1. Notification No. DCS/ENF/C.O/FS/19-20/245 dated 30th December, 2019 published in the Official Gazette of Goa Series I No. 41 dated 9th January, 2020.
2. Notification No. DCS/ENF/C.O/FS/19-20/194 dated 30th October, 2019 published in the Official Gazette of Goa Series I No. 32 dated 7th November 2019.
3. Notification No. DCS/ENF/C.O/FS/19-20/158 dated 20th September, 2019 published in the Official Gazette of Goa Series I No. 27 dated 3rd October, 2019.
4. Notification No. DCS/ENF/NFSA-SFC/2019-20 dated 29th August 2019 published in the Official Gazette of Goa Series I No. 23 dated 5th September, 2019.
5. Notification No. DCS/ENF/NFSA-Rules 2019-20/165 dated 3rd October, 2019 published in the Official Gazette of Goa Series I No. 28 dated 10th October, 2019.
6. Notification No. DCS/ENF/NFSA-Rules 2019-20/196 dated 31st October, 2019 published in the Official Gazette of Goa Series I No. 32 dated 7th November, 2019.
7. Copy of letter No. 12/18-19/GSCW/243 dated 04/07/2019 from the Member Secretary, Goa State Commission for Women informing that the Annual Report for the period 18-19 in brief (regarding receipts of complaints and appeals received by the Commission and for laying the same before the State Legislature as required under NFSA may be treated as 'nil'.
8. Notification No. DCS/Ker/PF/2019-20/228 dated 19th November 2019 published in the Official Gazette of Goa Series I No. 34 dated 21st November 2019.
9. Notification No. DCS/Ker/PF/2019-20/213 dated 8th November 2019 published in the Official Gazette of Goa Series I No. 33 dated 14th November 2019.
10. Notification No. DCS/S/Ker/PF/2019-20/158 dated 19th September 2019 published in the Official Gazette of Goa Series I No. 27 dated 3rd October 2019.

11. Notification No. DCS/S/Ker/PF/2019-20/129 dated 6th August 2019 published in the Official Gazette of Goa Series I No. 19 dated 8th August 2019.
12. Notification No. DCS/S/Ker/PF/2019-20/124 dated 30th July 2019 published in the Official Gazette of Goa Series I No. 18 dated 1st August, 2019.
13. Notification No. DCS/ADCS/APPOINT/146/2019-20/94 dated 26th July 2019 published in the Official Gazette of Goa Series II No. 18 dated 1st August 2019.
- a. The Annual Report of the Goa State Scheduled Tribes Finance and Development Corporation Limited for the Financial Year 2018-19.

4. CALLING ATTENTIONS

1. SHRI RAVI NAIK, MLA called the attention of the Minister for Public Works to the following:
“Anxiety and apprehension in the minds of people due to the closure of existing entry of the roads towards the Shapur, Bandora, Safa Masjid, Chirputem wards, which has caused inconvenience to the commuters and pedestrians from among locals of Ponda Taluka which is due to faulty alignment in plan of flyover. The steps the Government intends to take in the matter.”

The following Members sought clarifications:

1. Shri Ravi Naik, MLA
2. Shri Ramkrishna Dhavalikar, MLA
3. Shri Digambar Kamat, Leader of the Opposition
4. Shri Churchill Alemao, MLA

SHRI DEEPAK PAUSKAR, Minister for Public Works and Dr. Pramod Sawant, Chief Minister, replied to the Calling Attention thereto.

2. SHRI PRATAP Singh RANE, MLA called the attention of the Minister for Urban Development to the following:

“Fear and apprehension in the minds of people of Sanquelim due to squatters on the roads near PHC Hospital Sanquelim Goa, causing danger to life and possibility of accidents. The action the Government intends to take in the matter.”

The following Members sought clarifications:

1. Shri Pratapsingh Rane, MLA
2. Shri Digambar Kamat, Leader of the Opposition

SHRI MILIND NAIK, Minister for Urban Development and Dr. Pramod Sawant, Chief Minister, replied to the Calling Attention, thereto

5. ASSENT TO BILLS

Secretary, Legislature, reported assent of the Hon. Governor to the following Bills:-

1. The Goa Appropriation (No.2) Bill, 2019
2. The Goa Appropriation (No.3) Bill, 2019
3. The Goa Staff Selection Commission Bill, 2019
4. The Goa Marine Fishing Regulation (Amendment) Bill, 2019
5. The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2019
6. The Goa Change of Name and Surname (Amendment) Bill, 2019
7. The Goa Ayurvedic and other Allied Indian Systems of Medicine Council Bill, 2019
8. The Goa State Higher Education Council (Amendment) Bill, 2019
9. The Goa Land Revenue Code (Amendment) Bill, 2019
10. The Goa Indian System of Medicine and Homoeopathy Council (Amendment) Bill, 2019
11. The Goa Clinical Establishments (Registration and Regulation) Bill, 2019.

6. BUSINESS ADVISORY COMMITTEE REPORT

DR.PRAMOD SAWANT, Chief Minister presented the Second Report (2020) of the Business Advisory Committee, to the House.

7. MOTION OF THANKS TO THE HON. GOVERNOR'S ADDRESS

SHRI GLENN SOUZA TICLO, MLA, moved the following:

"That the Members of the Seventh Legislative Assembly of Goa assembled in the Eleventh Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 7th January, 2020."

SHRI JOSHUA DE SOUZA AND SMT. ALINA SALDANHA, MLAs' seconded the Motion.

(Amendments at Sr. No. 1 to 38 in List No. 1 separately printed and circulated were moved by S/Shri Digambar Kamat, the Hon. Leader of the Opposition, Pratapsingh Rane, Ravi Naik and Aleixo Reginaldo Lourenco, MLAs').

(Amendments at Sr. No. 1 to 21 in List No. 2 separately printed and circulated were moved by S/Shri Vijai Sardesai, Rohan Khaunte, Vinoda Paliencar and Jayesh Salgaonkar, MLAs'.)

The following Members took part in the debate:

1. Shri Glenn Ticlo, MLA
2. Shri Churchill Alemao, MLA
3. Shri Pratapsingh Rane, MLA
4. Shri Joshua De Souza, MLA

(HOUSE WAS ADJOURNED AT 7:14 PM TO MEET AT 11:30 AM ON TUESDAY, THE 4th FEBRUARY, 2020)

DATE OF SITTING

4.2.2020

1. QUESTIONS

(1) POSTPONED STARRED QUESTIONS ORALLY ANSWERED

(a) Postponed Starred LAQ 6A tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Investigation into illegal Mining by SIT' (originally slated for answer on 31-7-2019) was orally answered.

(b) Postponed Starred LAQ 1A tabled by S/Shri Clafasio Dias, Luizinho Faleiro, Atanasio Monserrate, Antonio Fernandes, Aleixo Reginaldo Lourenco and Nilkanth Halarnkar, MLAs' regarding 'Resumption of Mining in the State' (originally slated for answer on 23-7-2019) was orally answered.

(2) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions LAQ No. 1A for the day was orally answered.

(b) Reply Postponed:-

Reply to Starred Question No. 7C was postponed to next session.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(3) POSTPONED UNSTARRED QUESTIONS WAS LAID ON THE TABLE

(a) Postponed Unstarred Question No.142 tabled by Shri Clafasio Dias, MLA regarding 'Legal Expenses incurred in Mining related Cases' (originally slated for answer on 31-07-2019) was laid on the Table.

(b) Postponed Unstarred Question No.76 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Audit of Lease holders and Traders of Mining Ore' (originally slated for answer on 23-07-2019) was laid on the Table.

(c) Postponed Unstarred Question No.77 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Status of Legal Mining' (originally slated for answer on 23-07-2019) was laid on the Table.

(d) Postponed Unstarred Question No.83 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Legal expenses of Lawyers in Mining cases' (originally slated for answer on 23-07-2019) was laid on the Table.

4. UNSTARRED QUESTIONS

(a) Reply Postponed:-

Reply to Unstarred Question Nos. 9 and 77 were postponed to next session.

(b) Replies laid:-

Replies to the rest of the Unstarred Questions were laid on the Table.

2. ZERO HOUR MENTIONS:

(1) S/SHRI WILFRED D'SA and RAMKRISHNA DHAVALIKAR MLAs' made a mention about the fruits and crops such as watermelon, Alsando, Cowpea, lentils infected by diseases caused due to insects and monsoon flooding, as a result of which the farmers are put to heavy financial losses.

SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/Minister for Agriculture replied to the Mention.

(2) SHRI RAMKRISHNA DHAVALIKAR, MLA made a mention about the fear and anxiety in the minds of the people of Goa due to short supply of raw water for various water treatment plants on account of which there is a short supply of drinking water throughout the State, thereby causing inconvenience to locals and Tourism industry. The action the Government intends to undertake in the matter.

SHRI FILIPE NERI RODRIGUES, Minister for Water Resources replied to the Mention.

(3) SHRI NILKANTH HALARNKAR, MLA made a mention about the fear and anxiety in the minds of the people of Colvale, whose houses are being demolished due to extra land acquisition for highway constructions and about these families, which are not given any compensation nor any alternate land.

SHRI DEEPAK PRABHU PAUSKAR, Minister for Public Works replied to the Mention.

(4) S/SHRI VIJAI SARDESAI, JAYESH SALGAONKAR and VINODA PALIENKAR MLAs' made a mention about the alleged missing files from the Agriculture

Department pertaining to community farming Scheme for farmers cluster in Fatorda and Navelim. The action the Government intends to undertake in the matter.

SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/Minister for Agriculture replied to the Mention.

(5) **SHRI ROHAN KHAUNTE, MLA** made a mention about the fear and anxiety in the minds of the Goan youth who are running their businesses with movable carts/vehicles, who inspite of having permission to operate in Panchayat and Municipality areas, are being allegedly harassed by the Police. The action the Government intends to undertake in the matter.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

DR. PRAMOD SAWANT, Chief Minister made a Statement about the sensational double murder case, which was solved within 12 hours, by the Police of Fatorda Police Station.

2. **PAPERS LAID ON THE TABLE OF THE HOUSE**

DR. PRAMOD SAWANT, Chief Minister laid the following:

1. Extraordinary Gazette No.2, Series II, No.13, dated 28/06/2019
2. Extraordinary Gazette, Series I, No. 17, dated 25/07/2019
3. Extraordinary Official Gazette No.2, Series I, No. 17, dated 31/07/2019
4. Extraordinary Gazette, Series I, No. 19, dated 08/08/2019
5. Extraordinary Gazette No.3, Series I, No. 21, dated 27/08/2019
6. Extraordinary Gazette No.2, Series I, No. 23, dated 10/09/2019
7. Extraordinary Gazette No.3, Series I, No. 24, dated 16/09/2019
8. Extraordinary Gazette, Series I, No. 26, dated 01/10/2019
9. Extraordinary Gazette No.2, Series I, No.28, dated 11/10/2019
10. Extraordinary Gazette No.2, Series I, No. 29, dated 21/10/2019
11. Extraordinary Gazette, Series I, No. 32, dated 08/11/2019
12. Extraordinary Gazette, Series I, No. 37, dated 13/12/2019
13. Extraordinary Gazette, Series II, No. 33, dated 20/11/2019
14. Extraordinary Gazette, Series I, No. 34, dated 21/11/2019
15. Extraordinary Gazette, Series I, No. 34, dated 25/11/2019
16. Official Gazette, Series I, No. 39, dated 26/12/2019
17. Extraordinary Gazette No.2, Series I, No. 39, dated 31/12/2019
18. Extraordinary Gazette No.3, Series I, No. 39, dated 01/01/2020
19. Extraordinary Gazette, Series I, No.40, dated 07/01/2020

Wherein the following Notifications/ Orders are issued under **the Goa Goods and Service Tax Act, 2017:**

(a) **Tax Notifications**

1. Notification No. 38/1/2017-Fin(R&C)(106) dated 25/07/2019, published in the Extraordinary Gazette, Series I, No. 17, dated 25/07/2019.
2. Notification No. 38/1/2017-Fin(R&C)(107) dated 25/07/2019, published in the Extraordinary Gazette, Series I, No. 17, dated 25/07/2019.
3. Notification No. CCT/26-2/2018-19/47/808 dated 28/06/2019, published in the Extraordinary Gazette No.2, Series II, No.13, dated 28/06/2019.
4. Notification No. CCT/26-2/2018-19/46/809 dated 28/06/2019, published in the Extraordinary Gazette No.2, Series II, No.13, dated 28/06/2019.

5. Notification No. 38/1/2017-Fin(R&C)(108) dated 05/08/2019, published in the Extraordinary Gazette, Series I, No. 19, dated 08/08/2019.
6. Notification No. 38/1/2017-Fin(R&C)(109) dated 27/08/2019, published in the Extraordinary Gazette No.3, Series I, No. 21, dated 27/08/2019.
7. Notification No. 38/1/2017-Fin(R&C)(110) dated 13/09/2019, published in the Extraordinary Gazette No.3, Series I, No. 24, dated 16/09/2019.
8. Notification No. 38/1/2017-Fin(R&C)(111) dated 01/10/2019, published in the Extraordinary Gazette, Series I, No. 26, dated 01/10/2019.
9. Notification No. 38/1/2017-Fin(R&C)(112) dated 01/10/2019, published in the Extraordinary Gazette, Series I, No. 26, dated 01/10/2019.
10. Notification No. CCT/26-2/2018-19/48/1771 dated 11/10/2019, published in the Extraordinary Gazette No.2, Series I, No.28, dated 11/10/2019.
11. Notification No. CCT/26-2/2018-19/49/1772 dated 11/10/2019, published in the Extraordinary Gazette No.2, Series I, No.28, dated 11/10/2019.
12. Notification No. 38/1/2017-Fin(R&C)(113) dated 21/10/2019, published in the Extraordinary Gazette No.2, Series I, No. 29, dated 21/10/2019.
13. Notification No. 38/1/2017-Fin(R&C)(114) dated 21/10/2019, published in the Extraordinary Gazette No.2, Series I, No. 29, dated 21/10/2019.
14. Notification No. 38/1/2017-Fin(R&C)(115) dated 21/10/2019, published in the Extraordinary Gazette No.2, Series I, No. 29, dated 21/10/2019.
15. Notification No. 38/1/2017-Fin(R&C)(116)/4158 dated 04/11/2019, published in the Extraordinary Gazette, Series I, No. 32, dated 08/11/2019.
16. Notification No. 38/1/2017-Fin(R&C)(117) dated 10/12/2019, published in the Extraordinary Gazette, Series I, No. 37, dated 13/12/2019.
17. Notification No. 38/1/2017-Fin(R&C)(118) dated 20/11/2019, published in the Extraordinary Gazette, Series II, No. 33, dated 20/11/2019.
18. Notification No. 38/1/2017-Fin(R&C)(119) dated 01/01/2020, published in the Extraordinary Gazette No.3, Series I, No. 39, dated 01/01/2020.
19. Notification No. 38/1/2017-Fin(R&C)(120) dated 01/01/2020, published in the Extraordinary Gazette No.3, Series I, No. 39, dated 01/01/2020.
20. Notification No. 38/1/2017-Fin(R&C)(121) dated 01/01/2020, published in the Extraordinary Gazette No.3, Series I, No. 39, dated 01/01/2020.
21. Notification No. 38/1/2017-Fin(R&C)(122) dated 01/01/2020, published in the Extraordinary Gazette No.3, Series I, No. 39, dated 01/01/2020.
22. Notification No. 38/1/2017-Fin(R&C)(123) dated 01/01/2020, published in the Extraordinary Gazette No.3, Series I, No. 39, dated 01/01/2020.
23. Notification No. CCT/26-2/2018-19/50/2577 dated 07/01/2020, published in the Extraordinary Gazette, Series I, No.40, dated 07/01/2020.

(b) Rate Notifications

1. Notification No.38/1/2017-Fin(R&C)(12/2019-Rate), dated 31/07/2019, published in the Extraordinary Official Gazette No.2, Series I, No. 17, dated 31/07/2019.
2. Notification No.38/1/2017-Fin(R&C)(13/2019-Rate), dated 31/07/2019, published in the Extraordinary Official Gazette No.2, Series I, No. 17, dated 31/07/2019.
3. Notification No.38/1/2017-Fin(R&C)(3/2019-Rate)(corri.) 3871, dated 13/09/2019, published in the Extraordinary Official Gazette No.3, Series I, No. 24, dated 16/09/2019.
4. Notification No.38/1/2017-Fin(R&C)(14/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
5. Notification No.38/1/2017-Fin(R&C)(15/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
6. Notification No.38/1/2017-Fin(R&C)(16/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
7. Notification No.38/1/2017-Fin(R&C)(17/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.

8. Notification No.38/1/2017-Fin(R&C)(18/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
9. Notification No.38/1/2017-Fin(R&C)(19/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
10. Notification No.38/1/2017-Fin(R&C)(20/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
11. Notification No.38/1/2017-Fin(R&C)(21/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
12. Notification No.38/1/2017-Fin(R&C)(22/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
13. Notification No.38/1/2017-Fin(R&C)(23/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
14. Notification No.38/1/2017-Fin(R&C)(24/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
15. Notification No.38/1/2017-Fin(R&C)(25/2019-Rate), dated 01/10/2019, published in the Extraordinary Official Gazette, Series I, No. 26, dated 01/10/2019.
16. Notification No.38/1/2017-Fin(R&C)(25A/2019-Rate), dated 20/11/2019, published in the Extraordinary Official Gazette, Series I, No. 34, dated 21/11/2019.
17. Notification No.38/1/2017-Fin(R&C)(26/2019-Rate), dated 25/11/2019, published in the Extraordinary Official Gazette, Series I, No. 34, dated 25/11/2019.
18. Notification No.38/1/2017-Fin(R&C)(27/2019-Rate), dated 01/01/2020, published in the Extraordinary Official Gazette No.3, Series I, No. 39, dated 01/01/2020.
19. Notification No.38/1/2017-Fin(R&C)(28/2019-Rate), dated 31/12/2019, published in the Extraordinary Official Gazette No.2, Series I, No. 39, dated 31/12/2019.
20. Notification No.38/1/2017-Fin(R&C)(29/2019-Rate), dated 31/12/2019, published in the Extraordinary Official Gazette No.2, Series I, No. 39, dated 31/12/2019.

(c) Orders for removal of Difficulties

1. Order No.07/2019-State Tax, dated 10/09/2019, published in the Extraordinary Gazette No.2, Series I, No. 23, dated 10/09/2019.
2. Order No. 08/2019-State Tax, dated 10/12/2019, published in the Extraordinary Gazette, Series I, No. 37, dated 13/12/2019.
3. Order No. 09/2019-State Tax, dated 20/12/2019, published in the Official Gazette, Series I, No. 39, dated 26/12/2019.

And the following Notification under **the Goa Value Added Tax Act, 2005** was issued:

(a) Tax Notification

1. Notification No.38/1/2017-Fin(R&C)/4333, dated 31/12/2019, published in the Extraordinary Gazette No.2, Series I, No. 39, dated 31/12/2019.

3 CALLING ATTENTIONS

1. S/SHRI DIGAMBAR KAMAT (Leader of Opposition), ROHAN KHAUNTE, JAYESH SALGAONKAR, VIJAI SARDESAI, ALEIXO REGINALDO LOURENCO, VINODA PALIENCAR & RAMKRISHNA DHAVALIKAR, MLAs' called the attention of the Minister for Health to the following:

"Fear and anxiety in the minds of the people of Goa due to cases reported of the dreaded Novel Corona Virus. Steps the Government will take to screen for the virus and prevention of its outbreak among the people of Goa".

The following Members sought clarifications:

1. Shri Digambar Kamat, Leader of Opposition.
2. Shri Rohan Khaunte, MLA.
3. Shri Vijai Sardesai, MLA.

4. Shri Ramakrishna Dhavalikar, MLA.
5. Shri Churchill Alemao, MLA.

SHRI VISHWAJIT RANE, Minister for Health replied to the Calling Attention.

2. S/SHRI ALEIXO REGINALDO LOURENCO and CHURCHILL ALEMAO, MLAs' called the attention of the Minister for Co-operation to the following:

“Apprehension and anxiety in the minds of the shareholders and depositors of various Co-operative Credit Societies and in particular of the Visionary Urban Co-operative Society Ltd. over the alleged Rs. 39 crores fraud. The action proposed to be taken against the Directors, Auditors by the Registrar of Co-operative Societies, who failed to detect the same in time. The action of the Government to prevent such scams in future and to recover the amount by attachment of properties by the Government”.

The following Members sought clarifications:

1. Shri Churchill Alemao, MLA.
2. Shri Aleixo Reginaldo Lourenco, MLA.
3. Shri Wilfred D' Sa, MLA.
4. Shri Digambar Kamat, Leader of Opposition.
5. Shri Ravi S. Naik, MLA.

DR. PRAMOD SAWANT, Chief Minister and SHRI GOVIND GAUDE, Minister for Co-operation replied to the Calling Attention.

4. GOVERNMENT BILLS - INTRODUCED

1. **Dr. Pramod Sawant**, the Chief Minister, introduced the Goa Essential Services Maintenance (Amendment) Bill, 2020, with the leave of the House.
2. **Shri Govind Gaude**, Minister for Co-operation, introduced the Goa Co-operative Societies (Amendment) Bill, 2020, with the leave of the House.

FURTHER DISCUSSION ON MOTION OF THANKS TO GOVERNOR'S ADDRESS (SECOND DAY)

Further Discussion on the following motion moved by Shri Glenn Souza Ticlo, MLA and seconded by Shri Joshua De Souza and Smt Alina Saldanha, MLA's on 3rd February, 2020.

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Eleventh Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 7th January, 2020.”

The following Members took part in the Debate:

1. Shri Luizinho Falerio, MLA
2. Shri Nilkant Halarnkar, MLA
3. Smt. Alina Saldanha, MLA
4. Shri Rohan Khaunte, MLA
5. Shri Ravi Naik, MLA
6. Shri Vijai Sardesai, MLA
7. Shri Ramkrishna Dhavalikar, MLA
8. Shri Prasad Gaonkar, MLA
9. Shri Aleixo Reginaldo Lourenco, MLA

(HOUSE ADJOURNED AT 7:50 PM TO MEET AT 11:30 AM ON WEDNESDAY THE 5TH FEBRUARY 2020)

DATE OF SITTING
5.02.2020

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 3A, 4A, 5B and 6B for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

(a) Reply Postponed:-

Reply to Unstarred LAQs' Nos. 33, 75 and 79 were postponed to next session.

(b) Replies laid:-

Replies to the rest of the Unstarred Questions were laid on the Table.

2. ZERO HOUR MENTIONS

(1) SHRI DIGAMBAR KAMAT, Leader of Opposition, S/SHRI ROHAN KHAUNTE, JAYESH SALGAONKAR, VIJAI SARDESAI, ALEIXO R. LOURENCO and VINODA PALIENCAR MLAs made a mention about fear and anxiety in the minds of the people working on contractual basis for 5 years and above, as regards their regularisation.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(2) SHRI DIGAMBAR KAMAT, Leader of Opposition, S/SHRI VIJAI SARDESAI, JAYESH SALGAONKAR, VINODA PALIENCAR, ROHAN KHAUNTE and ALEIXO R. LOURENCO MLAs made a mention about concern in the minds of citizens of Goa about perennial traffic jams all over the State due to incomplete infrastructure and slow pace of work by contractors and the steps the Government intends to undertake in the matter.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(3) SHRI DIGAMBAR KAMAT, Leader of Opposition, S/SHRI VIJAI SARDESAI, JAYESH SALGAONKAR, VINODA PALIENCAR, ROHAN KHAUNTE and ALEIXO R. LOURENCO MLAs made a mention about the fear and anxiety in the minds of the people of Goa, in general and Goan seafarers and their families, in particular, with regard to the recent death of Shri Brito D'Silva, who was killed by Pirates after their ship was hijacked by pirates in Nigeria.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(4) SHRI FRANCIS SILVEIRA MLA made a mention about fear and anxiety in the minds of the villagers of Moita Agassaim in St. Andre Constituency regarding the additional land being demarcated and process of additional land acquisition along the National Highway-17 in Agassaim Moita to build toll Plaza. Since the Government has already acquired land

from the farmers and the work of expansion of NH-14, is in process, the toll plaza may be shifted to some other place. The steps the Government intends to undertake in the matter.
DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(5) **SHRI CHURCHILL ALEMAO MLA**, made a mention about fear and anxiety in the minds of Benaulim and Colva regarding the incomplete Hot mixing of roads, though the roads have been tendered 2 years ago. The steps the Government intends to undertake in the matter.
DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(6) **SHRI RAMKRISHNA DHAVALIKAR MLAs** made a mention about fear and anxiety in the minds of people of Dhatwada Usgao and MRF area, that their original Nallah from Ganjem-Daushirem, Dhatwada, MRF joining to Khandepar river is destroyed along with the springs and trees along the banks of the Nallah and the measures the Government intends to undertake in the matter.
DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

2. PAPERS LAID ON THE TABLE

DR. PRAMOD SAWANT, Chief Minister laid the following:

1. Economic Survey 2019-2020.

2. **Gazette Series I No. 17 dated 25/07/2019**

(i) Notification No. DPSE/IV/Pollution Census-2021/2019-20 regarding Re-publication of the Notification issued by the Office of the Registrar General India, Ministry of Home Affairs, regarding the dates for conduct of Pre-test of Census of India, 2021.

Gazette Series I No. 19 dated 14/08/2019

(ii) Notification No. DPSE/IV/NPR/2019-2020 regarding Re-publication of the Notification issued by the Office of the Registrar General India, Ministry of Home Affairs, to prepare and update the National Population Register and to conduct the field work for house to house enumeration of Population Census 2021 between the 1st day of April, 2020 to 30th September, 2020.

Gazette Series II No. 35 dated 28/11/2019

(iii) Notification No. DPSE/IV/Population Census-2021/2019-20/1927 regarding Appointment of Officers as 'Census Officers' with immediate effect with designation and Jurisdiction as specified for conduct of Population Census, 2020-21.

(iv) Notification No. DPSE/IV/Population Census-2021/2019-20/1928 regarding Delegating powers to Principal Census Officers to appoint officers as 'Census Officers' with immediate effect with designation and Jurisdictions at District and Taluka level for conduct of Population Census 2020-21.

(v) Notification No. DPSE/IV/Census-2021 /2019-20 /1935 regarding authorizing the Census Officers appointed to sign the declaration in writing for the purpose of Population Census, 2020-21.

Gazette Series II No. 38 dated 20/12/2019

(vi) Notification No. DPSE/IV/Population Census-2021/2019-20/2053 regarding Corrigendum to following Notifications regarding change of Designation.

(a) Notification No. DPSE/IV/Population Census-2021/2019-20/1928 dated 20/12/2019.

(b) Notification No. DPSE/IV/Population Census-2021/2019-20/1927 dated 20/12/2019.

Gazette Series II No. 42 dated 16/01/2020

Notification No. DPSE/IV/Census-2021/2019/43 notifying the 45 days period for conducting the 1st Phase of Population Census 2021, in the State of Goa.

3. CALLING ATTENTION

(1) S/SHRI DIGAMBAR KAMAT (LEADER OF OPPOSITION), VIJAI SARDESAI, JAYESH SALGAONKAR, VINODA PALIENCAR, ROHAN KHAUNTE, RAMKRISHNA DHAVALIKAR, ALEIXO REGINALDO LOURENCO and PRAVIN ZANTYE, MLAs called the attention of the Minister for Forests to the following:

“Fear and anxiety in the minds of the people of Goa with regard to the recent case of deaths of tigers in the State and the action taken by the Government in safeguarding the lives of these animals and residents of the area by tackling the issue of human-wildlife conflict.”

The following Members sought clarifications:

1. Shri Digambar Kamat, Leader of Opposition.
2. Shri Vijai Sardesai, MLA.
3. Shri Rohan Khaunte, MLA.
4. Shri Churchill Alemao, MLA.
5. Shri Ramkrishna Dhavalikar, MLA.
6. Shri Aleixo R. Lourenco, MLA.
7. Shri Prasad Gaonkar, MLA.
8. Shri Isidore Fernandes, Dy. Speaker.

Dr. Pramod Sawant, Chief Minister and Shri Nilesh Cabral, Minister for Environment replied to the Calling Attention.

4. PRESENTATION, DISCUSSION, VOTING AND PASSING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2019-2020 (SECOND BATCH)

DR. PRAMOD SAWANT, Chief Minister moved the Supplementary Demands for Grants for the year 2019-20 (Second Batch). The Supplementary Demands for Grants for the year 2019-2020 (Second Batch), which were presented, discussed, put to the vote of the House and were passed.

5. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL, 2020 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2019-20 (SECOND BATCH)

DR. PRAMOD SAWANT, Chief Minister moved for leave to introduce the Goa Appropriation Bill, 2020.

DR. PRAMOD SAWANT, Chief Minister moved that the Goa Appropriation Bill, 2020 be taken into consideration.

The following Members spoke:

1. Shri Digambar Kamat, Leader of Opposition.
2. Shri Ramakrishna Dhavalikar, MLA.

The motion for consideration of Bill was put to vote and adopted.

Clauses 2 & 3, the Schedule, Clause 1, the enacting formula and long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

6. GOVERNMENT BILLS-CONSIDERED AND PASSED

1. **DR. PRAMOD SAWANT, Chief Minister** moved that The Goa Essential Services Maintenance (Amendment) Bill, 2020 be taken into consideration.

The motion for consideration of Bill was put to vote and adopted.

At the time for consideration of the Bill, the following Members Spoke:

1. Shri Digambar Kamat, Leader of Opposition.
2. Shri Luizinho Faleiro, MLA.
3. Shri Ravi Naik, MLA.
4. Shri Ramakrishna Dhavalikar, MLA.
5. Shri Rohan Khaunte, MLA.

Thereafter, The Goa Essential Services Maintenance (Amendment) Bill, 2020 was referred to Select Committee.

2. SHRI GOVIND GAUDE, Minister for Co-operation moved that The Goa Co-operative Societies (Amendment) Bill, 2020 be taken into consideration.

The motion for consideration of Bill was put to vote and adopted.

The following Members Spoke:

1. Shri Aleixo R. Lourenco, MLA.
2. Shri Ravi Naik, MLA.

Clause 2, Clause1, the enacting formula and long Title were put vote and adopted.

The Motion for passing of this Bill were put to vote and passed.

7. FURTHER DISCUSSION AND VOTING ON MOTION OF THANKS (LAST DAY)

Further Discussion and Voting on the Motion of Thanks to the Address of the Hon. Governor moved by Shri Glenn Souza Ticlo, MLA and seconded by Shri Joshua De Souza and Smt Alina Saldanha, MLA's

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Eleventh Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 7th January, 2020.”

The following members spoke:

1. Shri Jayesh Salgaonkar, MLA
2. Shri Dayanand Sopte, MLA
3. Shri Antonio Fernandes, MLA
4. Shri Isidore Fernandes, Dy. Speaker
5. Shri Digambar Kamat, Leader of the Opposition
6. Dr. Pramod Sawant, the Chief Minister

The amendments to the motion of thanks were negatived and thereafter the motion of thanks was adopted by the House

8. MENTION BY THE HON. SPEAKER

The Speaker made a reference to the statement made by the Hon. Leader of Opposition, that Ministers should not make public statements outside when the House is in Session. He stated that similarly, the Chairmen of Legislative Committees and its Members should not make statements and give press briefings on the proceedings and evidence presented before the Committee until the report is presented/ tabled in the House.

(HOUSE ADJOURNED AT 6:30 PM TO MEET AT 11:30 AM ON THURSDAY THE 6TH FEBRUARY 2020)

DATE OF SITTING

6.02.2020

STATEMENT BY THE HON. SPEAKER TO THE HOUSE

I am to bring to the notice of this House that on 05/02/2020 at 21:58 hours, upon a written complaint of Shri Premanand Mhambre, resident of Chora, Tiswadi, Goa, a criminal complaint was registered against Shri. Rohan Ashok Khaunte, MLA, Porvorim Constituency, for wrongfully restraining the complainant. As required under Rule 99 of the Rules of the House, prior permission was requested from me as the incident occurred within the precincts of the House and the same was granted. It is further informed that Shri Rohan Ashok Khaunte was arrested on 06/02/2020 at 1:50 hours and was further released on bail on 2:30 hours, after furnishing proper surety bond. The same was informed to me as required under Rules 96 and 97 of the Rules of this House. The same is informed as required under Rule 98 of the Rule of this House.

QUESTIONS

The Hon. Speaker, called out the Postponed Starred LAQ 7A tabled by Shri Wilfred D'Sa, MLA regarding 'Patrolling Boats to surveil Sand Mining in the State' (which originally slated for answer on 30-7-2019).

The replies to the Starred and Unstarred Questions listed for the day were laid on the Table of the House.

2. OBITUARY REFERENCE

SPEAKER made an obituary Reference to the sad demise of Late Smt. Victoria Fernandes, former legislator of the Second, Third, Fourth and Fifth Legislative Assembly of the State of Goa from St. Cruz Constituency, Former Deputy Speaker and former Minister for Tourism, Animal Husbandry, Women and Child Development, Fisheries and Agriculture.

The Obituary Reference was adopted by the House.

The House stood in silence for 1 minute as a mark of respect to the departed soul.

3. CONGRATULATORY MOTION

S/SHRI ATANASIO MONSERRATE, ANTONIO FERNANDES AND FRANCISCO SILVEIRA, moved the following:

"This House Congratulates Late Shri Manohar Gopalkrishna Prabhu Parrikar, Ex- Raksha Mantri and former Chief Minister of Goa on being posthumously conferred the prestigious National Award "Padma Bhushan" by the Hon'ble President of India".

The Congratulatory Motion was adopted by the House.

4. PAPERS LAID ON THE TABLE

DR. PRAMOD SAWANT, Chief Minister laid the following:

(i) The Annual Accounts of the Goa Forest Development Corporation Limited for the year 2014-2015.

(ii) Extraordinary Gazette Series I, No. 41, dated 15/01/2020

(iii) Extraordinary Gazette Series I, No. 43, dated 28/01/2020

(iv) Extraordinary Gazette Series II, No. 44, dated 30/01/2020

(v) Wherein the following Notifications/Orders are issued under the Goa Goods and Service Tax Act, 2017:

(a) Tax Notifications

- (i) Notification No. 38/1/2017-Fin(R&C) (124) dated 14/01/2020, published in the Extraordinary Gazette Series I, No. 41, dated 15/01/2020.
- (ii) Notification No. 38/1/2017-Fin(R&C) (125)72 dated 14/01/2020, published in the Extraordinary Gazette Series I, No. 41, dated 15/01/2020.
- (iii) Notification No. 38/1/2017-Fin(R&C) (126) dated 23/01/2020, published in the Extraordinary Gazette Series I, No. 43, dated 28/01/2020.
- (iv) Notification No. 38/1/2017-Fin(R&C) (127) dated 23/01/2020, published in the Extraordinary Gazette Series I, No. 43, dated 28/01/2020.
- (v) Notification No. 38/1/2017-Fin(R&C) (128) dated 23/01/2020, published in the Extraordinary Gazette Series II, No. 44, dated 30/01/2020.

(b) Orders for removal of Difficulties

- (i) Order No. 10/2019-State Tax, dated 14/01/2020, published in the Extraordinary Gazette Series I, No. 41, dated 15/01/2020.

5. CALLING ATTENTIONS

1. The Hon. Speaker, called the following Calling Attention tabled by **S/SHRI DIGAMBAR KAMAT (LEADER OF OPPOSITION), VIJAI SARDESAI, JAYESH SALGAONKAR, VINODA PALIENCAR, ROHAN KHAUNTE, RAMKRISHNA DHAVALIKAR AND ALEIXO REGINALDO LOURENCO** MLAs, as regards the fear and anxiety in the minds of the common citizens who are facing severe hardship on account of water shortage and excessive billings. Common citizens feel harassed due to this as water is the basic necessity of life. Most of the times, the meters installed are faulty which leads to these excessive billings. The intake of water to the Constituency is insufficient and also water is not distributed evenly to the areas. The steps Government proposes to take in this regard.

This Calling Attention was not moved by the members, due to continuous pandemonium in the House.

2. The Hon. Speaker, called the following Calling Attention tabled by **S/SHRI VIJAI SARDESAI, JAYESH SALGAONKAR AND VINODA PALIENCAR** MLAs, as regards the fear and anxiety in the minds of the people of Goa, in general, and those of Benaulim and Mungul, in particular, that these areas would be inundated if the Western Bypass was not constructed on stilts and that in spite of assurances given by the Government that the stretch of the Western Bypass from wholesale fish market in Fatorda through Mungul to Benaulim Constituency will be built on stilts, no action is being taken by the Government in this regard.

This Calling Attention was not moved by the members, due to continuous pandemonium in the House.

6. GOVERNMENT BILL- INTRODUCED

DR.PRAMOD SAWANT, Chief Minister introduced The Goa Private Universities Bill, 2020, with the leave of the House.

7. THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2020-2021 PRESENTED

DR.PRAMOD SAWANT, Chief Minister Presented the Annual Financial Statement for the Year 2020-2021.

(HOUSE ADJOURNED AT 3:59 PM TO MEET AT 11:30 AM ON FRIDAY THE 7TH FEBRUARY 2020)

DATE OF SITTING

7.02.2020

QUESTION HOUR

SHRI RAJESH PATNEKAR, Speaker called the postponed Starred LAQ No. 2B tabled by S/Shri Aleixo Reginaldo Lourenco, MLA and Digambar Kamat, Leader of Opposition regarding 'Recruitment by IPSCDL' (which was originally slated for answer on 26-7-2019).

The same could not be taken up as there was a pandemonium in the House. The Members of the Opposition rushed to the well of the House. The House was adjourned till 12 30 PM).

1. QUESTIONS

Replies to the rest of the Starred Questions were laid on the Table.

2. UNSTARRED QUESTIONS

Replies to the Unstarred Questions were laid on the Table.

2. OBITUARY REFERENCES

DEPUTY SPEAKER, made obituary References to the passing away of the following:

1. Late Shri Somnath Chatterjee, former Lok Sabha Speaker.
2. His Majesty, Late Shri Sultan Qaboos Bin Said Al Said, former Sultan of the Sultanate of Oman.
3. Late Shri Ram Jethmalani, an eminent jurist and former Union Minister.
4. Late Shri T.N. Seshan, former Chief Election Commissioner.
5. Late Shri Marcelino de Betim, alias Shri Marcelino Noronha, a renowned tiatrist.
6. Late Shri Nilkant Khadilkar, a veteran journalist.
7. Late Shri Dr. Suresh Amonkar, a renowned litterateur and recipient of the prestigious Padmashri and Sahitya Academy Awards.
8. Late Shri Dr. Shriram Lagoo, a veteran theatre artist, film actor and an eminent doctor.
9. Late Shri Suryakant Lawande, a noted cinematographer.
10. Late Fr. Joachim D'Mello, an eminent educationist.

The House stood in Silence for 1 Minute, as a mark of respect to the departed souls.

12. 40 PM

3. CONGRATULATORY MOTION

SHRI PRAVIN ZANTYE, MLA, moved the following:

"आमच्या गोंयचें फिल्म "स्थलपुराण" हाची प्रतिष्ठेच्या बर्लीन फिल्म महोत्सवाखातीर निवड जाल्या. श्री. संजय शेटये हांच्या विन्सान वर्ल्ड ह्या आस्थापनान हाची निर्मिती केल्या. ह्या फिल्माचें दिग्दर्शन श्री. अक्षय इंदिकर हांणी केलां. बर्लीन महोत्सव हो कान्स महोत्सवा फाटल्यान सगळ्यांत महत्वाचो मानलो वता. हें फिल्म "CRYSTAL BEAR" पुरस्काराखातीर नामांकित जाला. संजय शेटये हांणी हे पुराय फिल्म

गोंयात चित्रीत केलां तशेंच 90 टक्के कलाकार गोंयकारूच आसात. बाल कलाकार नील देशमुख, अनुश्री वाणी हांचो अभिनय तशेंच जगदिश रवी हांचे छायाचित्रण असो सुंदर संगम जुळून आयला. आमच्या गोंयकारान साधलेल्या ह्या ब-या यशाचें आमी कौतुक करपाक जाय. संजय शेटये आनी ताच्या पुराय टिमीक पुरस्कार मेळचो म्हण मनः पूर्वक शुभेच्छा भेटयता."

The following Members spoke:

1. Shri Pravin Zatiye, MLA.
2. Shri Nilesh Cabral, Minister for Power.
3. Shri Milind Naik, Minister for Urban Development.
4. Shri Mauvin Godinho, Minister for Transport.
5. Shri Churchill Alemao, MLA.
6. Dr. Pramod Sawant, Chief Minister.

The Congratulatory Motion was adopted by the House.

4. PAPERS LAID ON THE TABLE

1. DR. PRAMOD SAWANT, Chief Minister laid the following:

- (i) Report of the Comptroller and Auditor General of India, of the Government of Goa for the year ended 31st March, 2018 (Report No. 2 of the year 2019).
 - (ii) Report of the Comptroller and Auditor General of India, on State Finances, of the Government of Goa for the year ended 31st March, 2018 (Report No. 1 of the year 2019).
 - (iii) Finance Accounts 2017-18, Volume – I.
 - (iv) Finance Accounts 2017-18, Volume – II.
 - (v) Appropriation Accounts 2017-18.
2. (i) Official Gazette, Series I, No. 44, dated 30/01/2020

Wherein the following Order/Notification is issued under the Goa Staff Selection Commission Act, 2019 (Goa Act No. 11 of 2019):

- (i) Order No. 24/1/2019-PER/354 dated 30/01/2020, published in the Official Gazette, Series I, No. 44, dated 30/01/2020.
- (ii) Notification No. 24/1/2019- PER/352 dated 30/01/2020, published in the Official Gazette, Series I, No. 44, dated 30/01/2020.

2. SHRI VISHWAJIT P. RANE, Minister for Industries laid The Annual Accounts for the year 2015-16 and 2016-17.

5. CALLING ATTENTION

1. SHRI PRASAD GAONKAR, MLA called the attention of the Minister for Agriculture to the following:

"Fear and anxiety in the minds of the people of Nune, Netravali, Kumari, and Bhati of Sanguem Constituency and other parts of the State due to damages to the crops such as paddy and other agricultural produce by the wild animals such as bison, Buffalo, wild boars, monkeys and peacocks. The Steps the Government will take to protect agricultural crops and to provide immediate compensation to the affected farmers".

SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/Minister for Agriculture made a statement in regard thereto.

The following Member spoke.

1. Shri Prasad Gaonkar, MLA.
2. Shri Churchill Alemao, MLA.
3. Shri Nilkanth Halarnkar, MLA
4. Shri Glenn Souza Ticlo, MLA.
5. Smt. Alina Saldanha, MLA

DR. PRAMOD SAWANT, Chief Minister and Shri Chandrakant Kavalekar, Dy. Chief Minister/Minister for Agriculture, replied to the Calling Attention.

6. PRIVATE MEMBERS' RESOLUTIONS

(Not taken up)

7. PRIVATE MEMBERS' BILL

(Not taken up)

8. PRESENTATION, DISCUSSION AND VOTING OF 'VOTE ON ACCOUNT' FOR THE YEAR 2020-2021

DR. PRAMOD SAWANT, Chief Minister, presented the Vote on Account for the year 2020-2021. The Vote on Account for the year which was presented, discussed, put to the vote of the House and were passed.

9. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) BILL, 2020

DR. PRAMOD SAWANT, Chief Minister introduced the Goa Appropriation (Vote on Account) Bill, 2020. The Bill was introduced with the leave of the House.

DR. PRAMOD SAWANT, Chief Minister moved that the Goa Appropriation (Vote on Account) Bill, 2020 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, the Schedule, Clause1, the Enacting Formula and the Long Title were put to vote and adopted.

The motion for passing of the Bill was put to vote and adopted.

10. GOVERNMENT BILL-CONSIDERED AND PASSED

DR. PRAMOD SAWANT, Chief Minister moved that The Goa Private Universities Bill, 2020 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 to 65 the Schedule, Clause1, the Enacting Formula and the Long Title were put to vote and adopted.

The motion for passing of the Bill was put to vote and adopted.

11. GOVERNMENT BILLS - INTRODUCED, CONSIDERED AND PASSED

1. SHRI. MAUVIN GODINHO, Minister for Transport moved for leave to introduce The Goa Motor Vehicles Tax (Amendment) Bill, 2020. The Bill was introduced with the leave of the House.

SHRI. MAUVIN GODINHO, Minister for Transport moved that The Goa Motor Vehicles Tax (Amendment) Bill, 2020 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause1, the Enacting Formula and the Long Title were put to vote and adopted.

The motion for passing of the Bill was put to vote and adopted.

2. SHRI. MAUVIN GODINHO, Minister for Transport moved for leave to introduce The Goa Motor Vehicles Tax (2nd Amendment) Bill, 2020.

The Bill was introduced with the leave of the House.

SHRI. MAUVIN GODINHO, Minister for Transport moved that The Goa Motor Vehicles Tax (2nd Amendment) Bill, 2020 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause1, the Enacting Formula and the Long Title were put to vote and adopted.

The motion for passing of the Bill was put to vote and adopted.

12. VALEDICTORY REMARKS BY THE DY. SPEAKER.

SHRI ISODORE FERNANDES, Dy. Speaker made Valedictory remarks on the conclusion of the Session.

13. NATIONAL ANTHEM

The National Anthem was played.

(HOUSE WAS ADJOURNED SINE DIE AT 1 36 PM)

STATEMENT NO.1

1. STATISTICS OF STARRED AND UNSTARRED QUESTIONS

During the Session, 250 notices of Starred and 645 notices of Unstarred Questions were received thus amounting to a total of 894 Questions. Out of the 250 Starred Questions which were received, 238 Starred Questions were admitted and 20 Starred Questions were replied orally. The replies to the rest of the 218 Starred and 645 Unstarred Questions were laid on the Table of the House. 5 Starred and 6 Unstarred Questions were postponed to the next Session.

STATEMENT II

1. LEGISLATIVE BUSINESS TRANSACTED BY THE HOUSE

I. BILLS ASSENTED

The Secretary Legislature, reported the assent of the Hon.Governor of Goa to the following Bills 3rd February 2020

1. The Goa Appropriation (No.2) Bill, 2019

2. The Goa Appropriation (No.3) Bill, 2019
3. The Goa Staff Selection Commission Bill, 2019
4. The Goa Marine Fishing Regulation (Amendment) Bill, 2019
5. The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2019
6. The Goa Change of Name and Surname (Amendment) Bill, 2019
7. The Goa Ayurvedic and other Allied Indian Systems of Medicine Council Bill, 2019
8. The Goa State Higher Education Council (Amendment) Bill, 2019
9. The Goa land Revenue Code (Amendment) Bill, 2019
10. The Goa Indian System of Medicine and Homeopathy Council (Amendment) Bill, 2019
11. The Goa Clinical Establishments (Registration and Regulation) Bill, 2019

II. GOVERNMENT BILLS PASSED BY THE HOUSE

Sl. No	Title of Bill	Name of Minister/ MLA	Date of Introduction	Date of Consideration and passing
1	The Goa Goods and Services Tax (Amendment) Bill, 2020	Dr Pramod Sawant, Chief Minister	07/01/2020	07/01/2020
2	The Goa Appropriation Bill, 2020	Dr Pramod Sawant, Chief Minister	05/02/2020	05/02/2020
3	The Goa Appropriation (Vote on Account) Bill, 2020	Dr Pramod Sawant, Chief Minister	07/02/2020	07/02/2020
4	The Goa Cooperative Societies (Amendment) Bill, 2020	Minister for Co-operation	04/02/2020	05/02/2020
5	The Goa Essential Services Maintenance (Amendment) Bill, 2020	Dr Pramod Sawant, Chief Minister	04/02/2020	Referred to Select Committee on 5/02/2020
6	The Goa Motor Vehicles Tax (Amendment) Bill, 2020	Shri Mauvin H. Godinho, Minister for Transport	07/02/2020	07/02/2020
7	The Goa Motor Vehicles Tax (Amendment) Bill, 2020	Shri Mauvin H. Godinho, Minister for Transport	07/02/2020	07/02/2020
8	The Goa Private Universities Bill, 2020	Dr Pramod Sawant, Chief Minister	06/02/2020	07/02/2020

Statistical information of Starred Questions of Eleventh Session 2020

	Questions received	Disallowed	Converted unstarred	consolidated	Deleted	notices admitted	notices replied	notices laid on the Table	postponed to next session	transferred
Archives, Archaeology, Museum	3	_	2	1	_	_	_	_	_	_
Agriculture	3	_	_	_	_	3	_	2	_	1
Airport	2	1	_	_	_	1	1	_	_	_
Animal Husbandry	2	_	_	_	_	2	_	2	_	_
Art & Culture	5	_	_	_	_	5	_	5	_	_
Craftsmens Training	4	_	_	_	_	4	_	4	_	_
Education	6	_	1	_	_	5	1	3	_	1
Election	_	_	_	_	_	_	_	_	_	_
Environment	5	_	_	_	1	4	1	3	_	_
Finance	6	_	1	_	_	5	_	5	_	_
Fisheries	1	_	_	_	_	1	_	1	_	_
Forests	2	_	_	_	_	2	_	2	_	_
Health	14	_	_	_	_	14	_	12	1	1
Home	7	1	_	1	_	5	1	4	_	_
Industries	8	_	1	_	_	7	_	7	_	_
Information Technology	4	_	_	_	1	3	_	3	_	_
Information & Publicity	3	_	1	1	_	1	_	_	1	_
Law	1	_	_	_	_	1	_	1	_	_
Labour	1	_	_	_	_	1	_	1	_	_
Mines	4	_	1	_	_	3	_	2	1	_
Personnel	3	_	2	_	_	1	_	1	_	_
Provedoria	_	_	_	_	_	_	_	_	_	_
Power	10	_	2	_	1	7	_	7	_	_
Panchayati Raj	2	_	_	_	_	2	_	2	_	_
Public works	22	_	4	1	2	15	_	14	_	1
Revenue	8	_	1	_	1	6	_	5	1	_

River navigation	1	-	1	-	-	-	-	-	-	-
Rural Development	3	-	-	-	-	3	1	2	-	-
Social Welfare	2	-	-	-	-	2		2	-	-
Sports	5	-	-	-	-	5		5	-	-
Tourism	1	-	-	-	-	1		1	-	-
Town & Country Planning	6	-	-	-	-	6		6	-	-
Transport	6	-	-	-	-	6		6	-	-
Urban Development	8	-	-	-	1	7	1	6	-	-
Vigilance	2	-	-	-	1	1		1	-	-
Water resources	10	-	-	-	-	10	3	6	-	1
Women & Child Development	2	-	-	-	1	1	1	-	-	-
Total	250	2	20	4	9	238	100	92	4	5

Statistical information of Unstarred Questions of Eleventh Session, 2020

Departments	Questions received	Disallowed	Converted unstarred	consolidated	deleted	notices admitted	notices laid on the Table	postponed to next session
Archives,Archaeology,Museum	2	-	1	-	-	3	3	-
Agriculture	6	-	-	-	-	6	6	-
Art & Culture	17	1	-	-	2	14	14	-
Civil Supplies	1	-	-	-	-	1	1	-
Co-operation	1	-	-	-	-	1	1	-
Education	25	-	1	1	-	24	23	1
Environment	2	-	-	-	-	2	2	-
Finance	22	-	2	1	1	24	24	-
Forests	9	-	-	-	-	9	9	-
Gazetter	1	-	-	-	-	1	1	-
Health	32	-	-	1	2	31	29	2
Home	21	-	-	2	1	19	18	1
Housing Board	3	-	-	-	-	3	3	-
Industries	16	-	1	-	1	18	18	-
Information Technology	3	-	-	-	-	3	3	-
Information & Publicity	1	-	1	-	-	2	2	-
Law	5	-	1	-	-	5	4	1
Labour	3	1	1	-	-	3	3	-
Mines	7	-	2	-	-	8	7	1

Personnel	5	_	2	_	_	6	5	1
Provedoria	1	_	_	_	_	1	1	_
Printing & Stationery	1	_	_	_	_	1	1	_
Power	28	_	4	_	_	30	28	2
Panchayati Raj	5	_	_	_	1	6	6	_
Public Grievances	2	_	_	_	1	3	3	_
Planning	1	_	_	_	_	1	1	_
Public works	68	3	3	4	2	65	64	1
River navigation	_	_	1	_	_	1	1	_
Revenue	20	_	2	5	_	16	15	1
Rural Development	3	1	_	_	_	2	2	_
Social Welfare	9	1	_	1	1	8	8	_
Sports	8	_	_	_	_	8	8	_
Tourism	11	_	_	_	1	12	12	_
Town & Country Planning	5	_	_	_	_	5	5	_
Transport	8	_	_	_	_	8	8	_
Urban Development	22	_	_	_	1	23	23	_
Vigilance	2	_	_	_	_	1	0	1
Water Resources	6	_	_	_	_	6	6	_
Women & Child development	1	_	_	_	_	1	1	_
Total	645	7	22	15	14	645	645	12